

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5201
ANSWERED ON:10.12.2010
POPPY CULTIVATION
Semmalai Shri S.

Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government has taken any measure to stop the spread of poppy cultivation in certain newer pockets of Assam, Arunachal Pradesh and Manipur; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) No report regarding illicit poppy cultivation in the State of Assam have been received by the Union Government. As regards Arunachal Pradesh and Manipur, the Central Government has been carrying out destruction of the illicit poppy crop in these States, along with State enforcement agencies.

(b) The Central Government has been using satellite imageries besides ground verification to detect and eradicate illicit poppy cultivation. The details of the illicit poppy crop destroyed in the States of Arunachal Pradesh and Manipur, in the last 3 years, is as under:

State Area of illicit poppy crop destroyed (in hectares)
 2008 2009 2010

Arunachal Pradesh 443 256 501

Manipur 0 0 334